

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1251/95
M.A. No. 1776/95 with
O.A. No. 1382/95
O.A. No. 1384/95
O.A. No. 1385/95
O.A. No. 1383/95
O.A. No. 1433/95
O.A. No. 1434/95
O.A. No. 1435/95
O.A. No. 1436/96
O.A. No. 1437/95
O.A. No. 1458/95
O.A. No. 1459/95
O.A. No. 1460/95
O.A. No. 1461/95
O.A. No. 1549/95
O.A. No. 1550/95
O.A. No. 1551/95
O.A. No. 1552/95
O.A. No. 1480/95
O.A. No. 1487/95
O.A. No. 1488/95
O.A. No. 1489/95
O.A. No. 1361/95
O.A. No. 1362/95
O.A. No. 1363/95
O.A. No. 1364/95
O.A. No. 1612/95
O.A. No. 1613/95
O.A. No. 1614/95
O.A. No. 1615/95
O.A. No. 1507/95
O.A. No. 1508/95
O.A. No. 1509/95
O.A. No. 1510/95

New Delhi this the 17th Day of January 1997.

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)
Hon'ble Shri K. Muthukumar, Member (A)

O.A. No. 1251/95
M.A. No. 1776/95

Through Union of India.

1. Chief Signal & Telecom., Engineer (Nirman),
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (SW),
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

(By Advocate: Shri P.S. Mahendru)

Applicant

Vs.

(12)

1. Jaiveer Singh
Son of Shri Hawa Singh,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan).
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocete: Shri Bharat Singh)

O.A.No. 1382/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway
Baroda House
New Delhi
2. Dy. Chief Signal & Telecom. Engineer (SW)
Office of the Division Railway Manager
Northern Railway
New Delhi

Applicants

(By Advocate: Shri P.S. Mahandru)

Vs

1. Shri Pala S/o Shri Chandu Ram
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer
Central Govt. Labour Court,
Ansul Bhawan
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.1384/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi
2. Dy. Chief Signal & Telecom Engineer (S.W)
Office of the Division Raiway Manager,
Northern Railway
New Delhi

Applicant

(By Advocate: Shri P.S.Mahendru)

Vs

1. Shri Sheo Ram
Son of Shri Sarjoo Ram
Railway Casual Labour Union (Regd. 33/69)
through Bharat Singh Senger Mahamantri
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer
Central Govt. Labour Court
Ansul Bhawan
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh and
Shri Avtar Singh)

O.A. No. 1385/95

1. Chief Signal & Telecom Engineer (Nirman)
Northern Railway
Baroda House
New Delhi
2. Dy.Chief Signal & Telecom. Engineer (S.W.),
Office of the Division Railway Manager
Northern Railway
New Delhi

(By Advocate: Shri P.S. Mahendru)

Applicant

Vs

1. Shri Phool Singh
Son of Shri Ram Singh
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court
Ansul Bhawan
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

O.A. No. 1383/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway
Baroda House,
New Delhi
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

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1. Shri Baij Nath
Son of Shri Khilari
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Shiv Avtar Singh
Shri Bharat Singh)

O.A. No. 1433/85

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs

1. Shri Shiv Vardan Singh,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1434/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

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Vs.

1. Shri Sanji Ram, Gangman
Under Permanent Way Inspector,
Bikaner Division, Northern Railway,
Charkhi Dadri,
2. Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan -m 11th Floor,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri R.L. Dhawan
Shri Bharat Singh)

O.A. No. 1435/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Narayan
Son of Shri Ram Gulam,
Railway Casual Labour Union (Regd. No. 33/64)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1436/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

2 (By Advocate: Shri P.S. Mahendru)

Vs.

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1. Shri Rajender Prasad
Son of Shri Jagar Dev,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga Schoiol,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1437/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Satya Narain
Son of Shri Rajan
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Advocate: Shri Bharat Singh)

Respondents

O.A. No. 1458/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

-: 7 :-

Vs.

1. Shri Sita Ram,
son of Shri Parmeshwar,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

(By Advocate: Shri Bharat Singh)

O.A. No. 1459/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

App. 1 of 2

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Shabir Ahmed
Son of Shri Abdul Razak
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

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O.A. No. 1460/95

(18)

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Nathu Ram
Son of Shri Ponchu Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1461/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

vs.

1. Shri Ram Prakash
son of Shri Nathu Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1549/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

(By Advocate: Shri P.S. Mahendru)

Applicant

Vs.

1. Shri Nizamuddin Ansari, Son
of Shri Jumma Ji Mian
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A. No. 1550/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Raj Dev,
Son of Shri Thag Bhagat,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

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O.A. No. 1551/95

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1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Gopal Ram, Son
of Shri Narain Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1552/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Paras Nath,
Son of Shri Ram Tirath
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1486/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Mohan Lal Sharma
Son of Shri Ram Swarup,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A. No. 1487/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Radhey Sham,
Son of Shri Algoor Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

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O.A. No. 1488/95

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1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Brij Nand, Son
of Shri Jagar Dev,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1489/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Bachan,
son of Shri Ram Das,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1361/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Newaj,
son of Shri Suraj Bali,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A. No. 1362/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Sri Krishnan,
son of Shri Dharam Singh,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansul Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

2

O.A.No. 1363/95

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1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Rajender Prasad, Son
of Shri Mahavir Prasad,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1364/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi. Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Kirpal,
son of Shri Mangal,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001. Respondents

(By Advocate: Shri Bharat Singh)

O.A.No. 1612/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Balwan,
Son of Shri Harke Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A.No. 1613/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Jagdish Ram,
son of Shri Ram Gopal,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A. No. 1614/95

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1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Inder Lal,
Son of Shri Shiv Narain,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1615/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

Cancelling

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Hira Lal,
son of Shri Ram Bahadur,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

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O.A. No. 1615/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Hira Lal,
Son of Shri Ram Bahadur,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansai Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O.A. No. 1507/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.
2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Ram Adhar,
Son of Shri Nankoo
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)
2. The Presiding Officer,
Central Govt. Labour Court,
Ansai Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1508/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

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2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Banta Ram,
Son of Shri Bisna Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1509/95

1. Chief Signal & Telecom. Engineer (Nirman)
Northern Railway,
Baroda House,
New Delhi.

2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Bali Ram,
Son of Shri Dwarika Ram,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansals Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondents

(By Advocate: Shri Bharat Singh)

O.A. No. 1510/95

1. Chief Signal & Telecom. Engineer (Nirman)
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2. Dy. Chief Signal & Telecom. Engineer (S.W.)
Office of the Division Railway Manager,
Northern Railway,
New Delhi.

Applicant

(By Advocate: Shri P.S. Mahendru)

Vs.

1. Shri Jia Lal,
Son of Shri Chebu,
Railway Casual Labour Union (Regd. No. 33/69)
through Bharat Singh Senger Mahamantri,
Near Daga School,
Bikaner (Rajasthan)

2. The Presiding Officer,
Central Govt. Labour Court,
Ansai Bhawan,
Kasturba Gandhi Marg,
New Delhi-110 001.

Respondent

(By Advocate: Shri Bharat Singh)

O R D E R

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

All these applications are filed by the Union of India challenging the Award/Orders of the Central Government Labour Court in Divisional Personnel Officers Vs. Central Industrial Tribunal, Jaipur and Ors, SLP No. 20141/95. The Hon'ble Supreme Court has observed as follows:

"This Court in Krishna Prasad Gupta Vs. Controller Printing & Stationery J.T. 1995(7) SC 522 has held that the Central Administrative Tribunal has no jurisdiction to entertain an application under Section 19 of the Administrative Tribunals Act against the award/order of the Labour Courts. In this case the award of the industrial tribunal is in favour of the respondent-workman. The award has been upheld by the Tribunal. Although, the tribunal had no jurisdiction to entertain the application against the award of the industrial tribunal since the same has been upheld, we are not inclined to interfere. The SLP is dismissed"

2. Even though the SLP has been dismissed, it has been observed by the Hon'ble Supreme Court that this Tribunal has no jurisdiction to entertain the applications against the award of the Industrial Tribunal and Labour Court. Accordingly, we have to hold that this Tribunal has no jurisdiction to entertain these applications. These applications are, therefore, dismissed leaving the parties to bear their own costs and making it clear that the applicants would be at liberty to seek relief before the appropriate forum.
A

(K. Muthukumar)
Member (A)

(A.V. Haridasan)
Vice Chairman (J)

Mittal

Attested
Mittal
COCT

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